commencement





THE ASSAM GAZETTE, EXTRAORDINARY, SEPTEMBER 4, 2010

HE ASSAM GAZE

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CLUQUE CONTRACTOR CONT

প্ৰাপ্ত কৰ্ত্তবৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY In the principal Act, for section 2, the following

নং 263 দিশপুৰ, শনিবাৰ, 4 চেপ্তেম্বৰ, 2010, 13 ভাদ, 1932 (শক) No.263 Dispur, Saturday, 4th September, 2010, 13th Bhadra, 1932 (S.E.)

There shall be paid to the Deputy Speaker of the GOVERNMENT OF ASSAM

130 Seegu ORDERS BY THE GOVERNOR SEE

LEGISLATIVE DEPARTMENT:: LEGISLATIVE BRANCH (ii) a Sumptuary Allowance of nine thousand rupees

(iii) a Daily All MOITECATION thousand rupees while on official tour and its halt within the State of

The 4th September, 2010

Provided that the Deputy Speaker of the Assam

hall be entitled to draw Daily No. LGL.55/2003/59.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

duties outside the State of Assam an

day for the entire period of the Assembly Session ASSAM ACT NO. XX OF 2010 Dogmos two days after the termination of such Session;

(iv) Sitting Allowance of one thousand rupees per

(Received the assent of the Governor on 31st August, 2010)

THE ASSAM DEPUTY SPEAKER'S SALARIES AND

ALLOWANCES (AMENDMENT) ACT, 2010

Assembly Session and such performance of official

tour shall be intimated to the Secretary, Assem Legislative Assembly; AN

ACT

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Registered No. - 768/97

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act XVI of 1958

It is hereby enacted in the Sixty-first Year of the Republic of India, as follows:-

Short title and commencement

- 1.(1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2010.
 - (2) It shall come into force at once.

Amendment of section 2

- 2. In the principal Act, for section 2, the following shall be substituted, namely:-
- "2. Salary and Allowances of the Deputy Speaker:

There shall be paid to the Deputy Speaker of the Assam Legislative Assembly,

- (i) a Salary of fifty five thousand rupees per mensem;
- (ii) a Sumptuary Allowance of nine thousand rupees per mensem;
- (iii) a Daily Allowance of one thousand rupees while on official tour and its halt within the State of Assam:

Provided that the Deputy Speaker of the Assam Legislative Assembly shall be entitled to draw Daily Allowance of one thousand five hundred rupees whenever the Deputy Speaker performs the official duties outside the State of Assam and its halt;

(iv) Sitting Allowance of one thousand rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the Sitting Allowance shall not be admissible if the Deputy Speaker of the Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Secretary, Assam Legislative Assembly;

- (v) a Parliamentary Assistant Allowance of rupees five thousand per mensem;
- (vi) two hundred litres of petrol for head quarter use per mensem; and
- (vii) a Mileage Allowance of eight rupees per kilometre for the use of his official car on official

MOHD. A. HAQUE,

Secretary to the Government of Assam, Legislative Department, Dispur.